

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ECOSENSE
ENERGY PRIVATE LIMITED**

1.	Name of Corporate Person	ECOSENSE ENERGY PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	02/07/2010
3.	Authority Under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U40101DL2010PTC205089
5.	Address of the Registered office of Corporate Person	F-28/2, Okhla Industrial Area, Phase-II New Delhi - 110020
6.	Liquidation Commencement Date Of Corporate Person	31/10/2020
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Arunesh Kumar Dubey 302, E-21 Mahesh Bhawan, Jawahar Park, Laxmi Nagar, Near- Hira Sweets, East, NCT of Delhi-110092 E-MAIL ID: csarunesh@gmail.com Contact No.- 9999823231 Registration number: IBBI/IPA-002/IP- N00858/2019-2020/12767
8.	Last Date for Submission of Claims	30/11/2020

Notice is hereby given that the Ecosense Energy Private Limited has commenced voluntary liquidation on 31/10/2020.

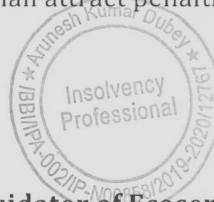
The stakeholders of Ecosense Energy Private Limited are hereby called upon to submit a proof of their claims, on or before 30/11/2020, to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: November 3rd , 2020

Place: New Delhi



Arunesh Kumar Dubey
Liquidator of Ecosense Energy Private Limited
Regn. No.: IBBI/IPA-002/IP-N00858/2019-2020/12767